

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW  
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**  
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
-	CP08/17	Admission	441	Reddy Veeranna Constructions Pvt.Ltd

SL.NO. NAME (IN CAPITAL)  
&

DESIGNATION

PHONE NUMBER

REPRESENTATION TO WHOM  
(Petitioner Respondent)

SIGNATURE

1. P.DAKSHAYANI  
9900814126.

representative of  
applicant

*Dakshayani*

Heard PCS. She is directed to file affidavit of any of the Directors to the effect that violation of the provisions of 1956 Act may be invoked for the period ending 31.03.2015 in view of the circular issued by MCA.

Posted <sup>K</sup> 24.03.2017.

*6/3*  
MEMBER (J)

*6/3*  
MEMBER (T)